

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:160
ANSWERED ON:05.12.2013
GROUNDWATER IN HILLY AREAS
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government has accorded sanction to the proposals of the State Governments for exploration of ground water in the hilly areas of the country;
- (b) if so, the details thereof and the progress made so far, State-wise; and
- (c) if not, the reasons therefor?

Answer

THE HON'BLE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (c) No Madam. Central Ground Water Board (CGWB), under Ministry of Water Resources undertakes ground water exploration under the scheme of Ground Water Management & Regulation. Under this scheme, there is no provision for funding to State Governments for ground water exploration.